

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

**Excise Appeal No. 11377 of 2013
Excise Cross Objection No. 12637 of 2013**

(Arising out of OIA-CCEA-SRT-II/SSP-296/U/S-35A passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,Gujarat-395001

.....Appellant

VERSUS

Unique Pharma Lab

Plot No. 215-219,
Gidc, Panooli,
Bharuch
Gujarat.

.....Respondent

APPEARANCE:

Sh. Rakesh B. Bhashkar, Superintendent (AR) for the Appellant
Sh. Yogesh B. Desai appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/12119 / 2019

DATE OF HEARING: 04.11.2019
DATE OF DECISION:04.11.2019

RAMESH NAIR

Revenue filed a letter to withdraw the appeal on monetary limit, as per Government's Litigation Policy Instruction vide F. No. 390/Misc/116/2017-JC dated 22.08.2019, as the amount involved in the appeal is less than Rs. 50 Lakhs. Accordingly, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**